

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	DSREF/0000001/2022	STATE OF ODISHA VS SK. ASIF ALLI @ MD. ASIF IQBAL	ADV. VS	TIRTOL /183 /2014 FTSC, JAGATSINGHPUR(Jagatsinghapur) Spl/0000030/2014
2	MATA/0000264/2022	BASANTA KUMAR MALLICK VS PRATIMA MALLIK	DEBASNAN DAS VS	// () //
3	RPFAM/0000336/2022	HARENDRA RAY VS RAMANI RAY	MANASI MOHAPATRA VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :03/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1229/2022 WPC(OAC)/541/2017	TAPAN KUMAR SAHOO-MP	M/S ULLASH MOHANTY
2	16599/2022 WP(C)/33038/2022	PRABHAT KUMAR DASH-MP	KRUPASINDHU SAHOO